

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA/1(MP) 2021 in TP 73(MP)2019 [CP(IB) 20 of 2018] With
IA 3 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021

Name of the Company: Punjab National Bank
V/s
Vindhya Cereals Pvt Ltd

Section: 33(1),33(2),34(1) IBC/43,44,45,48,50,51,60(5) r.w 66 IBC/7 of Insolvency
and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Natasha Dhruvan Shah appeared for the Applicant.

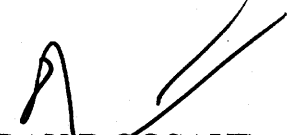
Learned Counsel Mr. Amresh Shukla appeared. Learned Counsel Mr. Monit
Patel appeared.

IA No. 1 of 2021 is filed by RP for passing order of the Liquidation.

IA No. 3 of 2021 is filed under Section 43, 66 of Insolvency and Bankruptcy
Code, 2016. Issue notice to Respondent. RP to serve notice and file affidavit
within two weeks.

Matter to appear for further consideration on 28.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2021